

are being taken include intensification of immunization campaign in the areas bordering East Bengal, stockpiling of adequate quantities of vaccines, disinfectants and drugs, improvement of environmental sanitation, particularly disinfection of water sources, and provision of extra beds for isolation of infectious cases.

**पूर्वी बंगाल से आये शरणार्थी**

495. श्री बलराम चन्द डागा .

श्री बलराम चन्द कछवाय :

क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि पूर्वी बंगाल में पाकिस्तान सरकार द्वारा नर-संहार किये जाने के कारण मार्च-अप्रैल, 1971 के दौरान कितने शरणार्थी भीमा पार कर भारत में आये हैं और भारत सरकार ने उनके लिए क्या प्रबन्ध किये हैं ?

भ्रम और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) प्राप्त सूचना के अनुसार मार्च 1971 में (26.3.1971 से 31.3.1971 तक) 300 शरणार्थी तथा अप्रैल 1971 में 12,51, 224 शरणार्थी भारत आये जिनमें 30.4.1971 तक भारत आने वाले शरणार्थियों की कुल संख्या 12,51,544 हो गयी है।

भारत सरकार ने पश्चिम बंगाल, आसाम, मेघालय तथा त्रिपुरा की राज्य सरकारों तथा साथ ही बिहार सरकार को भी, जहाँ पश्चिम बंगाल से होकर कुछ शरणार्थी आ गये हैं, शरणार्थियों को काम चलाऊ आवास तथा खाद्य सामग्री के रूप में राहत देने की हिदायतें दे दी हैं। इसके अतिरिक्त चित्तौड़िया सुविधाओं की व्यवस्था भी गई है और महामारियों के नियंत्रण के लिए कदम उठाये गए हैं।

**Scheme for Crash Agricultural Pro-gramme in Delhi**

486 SHRI B S BHAURA : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether the Re. 1 crore scheme of the Delhi Administration for its crash agricultural programme made no headway during the last three years ;

(b) whether the funds provided by the UNICEF for the scheme have been spent for unrelated projects ;

(c) whether Government have made any probe into the working of the scheme ; if so, the findings thereof ; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHIB P SHINDF) (a) No such scheme is being operated by Delhi Administration.

(b) to (d) Do not arise

**Strike by Workers of Chasnala Colliery, Sindri**

487. SHRI B. K. MODAK : Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state -

(a) whether the workers of the Indian Iron and Steel Company's Chasnala Colliery at Chasnala, Sindri went on strike in the month of April, if so, the details thereof ;

(b) the main demands of the workers ;

(c) whether Government have taken any steps to meet the demands of the workers, and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAH NAWAZ KHAN) : (a) to (d). About 79 workers of East and West Mine of the Chasnala Colliery of M/s. Indian Iron & Steel Co. Limited, P. O. Patherdih (Dhanbad) resorted to tool down strike without notice with effect from the first shift of 24.4.1971, on the ground